

DIVISION BENCH

P-115

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/75(KB)2023
IA(I.B.C)/230(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS BIPIN KUMAR VOHRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr.Sudhir Kumar Senapati, Adv.] For the Financial Creditor/ Central Bank of India

Mr. Vikram Wadehra, Adv.] For the Resolution Professional

Mr. Mayukh Roy, Adv.]

Mr. Soumitra Lahiri,RP.]

Mr. Souritra Ganguly, Adv.] For the Respondent

Ms. Sweta Mohanty, Adv]

ORDER

1. Ld.Counsel on both sides present.
2. **IA(I.B.C)/230(KB)2024-** This IA has been filed by the RP for taking on record its Report under section 99 of the IBC,2016.This report is taken on record.
3. Ld. Counsel Personal Guarantor to file its response within one week.
4. Post the matter on **11/03/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**